

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

**UNSTARRED QUESTION NO. 1735
TO BE ANSWERED ON 27.07.2016**

“CURRICULUM FOR SD & E TRAINING”

1735. SHRI MANSHANKAR NINAMA:

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP
be pleased to state:**

- (a) whether companies are now allowed to suggest alternative curriculum for skill development and entrepreneurship (SD & E) training;
- (b) if so, the details thereof along with the likely benefits to be accrued there from;
- (c) whether there is any provision to increase the amount of honorarium for the semi-skilled workers; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN
THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (b) Government through National Skill Development Corporation (NSDC) Board has approved 40 Sector Skill Councils (SSCs) which covers all the priority sectors identified by Government, major unorganized segments and sectors with large workforce. All the SSCs approved can facilitate the process to conduct upskilling through training partners for all the relevant job roles where there is a demand from the industry. Model curricula for popular job roles have also been released by the respective SSCs. In due consultation with different industries a structured Curriculum assists in bringing standardization and assurance of coverage, and thus quality of the output skilled manpower.

(c) to (d) The honorarium for semi-skilled workers is not regulated by Ministry of Skill Development & Entrepreneurship.
